

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

DA No. 1231/91

Hon'ble Shri A.V. Haridasan, Vice-Chairman (J)
Hon'ble Shri R.K. Ahoja, Member (A)

New Delhi, this 9th day of October, 1995

Shri Prem Prakash
S/o Sh.Ram Prasad,
7-E-A Block Pandav Nagar
Patparganj Road
Delhi-110092.

....

Applicant

(None)

Versus

Union of India : through

1. Secretary
Min. of Personnel and Public
Grievances and Pensions
(Dept. of Personnel & Trg.)
North Block
New Delhi.

2. Secretary
Ministry of Information and Broadcasting
Shastri Bhavan
New Delhi.

3. Sh. P.K. Jain
Section Officer
Min. of Information and
Broadcasting
Shastri Bhavan
New Delhi.

.. Respondents

(None)

ORDER (Oral)

Hon'ble Shri A.V. Haridasan, Vice-Chairman (J)

None for the applicant though the case has been taken up twice. It appears that the applicant is not interested in prosecution of the case. Hence the application is dismissed for non-prosecution and leaving the parties to bear their own costs.

(R.K. Ahoja)
Member (A)

(A.V. Haridasan)
Vice-Chairman (J)

/Sachdeva/